

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-139  
CAA-60(ND)/2020

**IN THE MATTER OF:**

Blackie & Son (Calcutta) Pvt Ltd

.... APPLICANT

**SECTION**

U/s 230-232

Order delivered on 04.12.2020

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the OL :


For the RD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.02.2021.

  
(Madhu Narula)  
Court Officer